

No. 47: Financial Accommodation Availed by State Governments under various Facilities

(₹ Crore)

Sr. No	State/Union Territory	During November-2023					
		Special Drawing Facility (SDF)		Ways and Means Advances (WMA)		Overdraft (OD)	
		Average amount availed	Number of days availed	Average amount availed	Number of days availed	Average amount availed	Number of days availed
1	2	3	4	5	6	7	
1	Andhra Pradesh	832.35	29	1501.37	28	810.23	3
2	Arunachal Pradesh	-	-	-	-	-	-
3	Assam	718.18	12	-	-	-	-
4	Bihar	-	-	-	-	-	-
5	Chhattisgarh	1315.26	13	-	-	-	-
6	Goa	-	-	-	-	-	-
7	Gujarat	-	-	-	-	-	-
8	Haryana	392.35	18	629.43	9	-	-
9	Himachal Pradesh	-	-	361.37	4	-	-
10	Jammu & Kashmir UT	-	-	938.62	30	633.51	13
11	Jharkhand	-	-	-	-	-	-
12	Karnataka	-	-	-	-	-	-
13	Kerala	256.06	28	1090.64	27	360.93	7
14	Madhya Pradesh	-	-	-	-	-	-
15	Maharashtra	-	-	-	-	-	-
16	Manipur	13.68	27	213.98	27	113.83	22
17	Meghalaya	142.19	9	199.26	6	305.47	5
18	Mizoram	64.90	28	105.80	27	23.19	2
19	Nagaland	106.23	21	102.85	15	-	-
20	Odisha	-	-	-	-	-	-
21	Puducherry	-	-	-	-	-	-
22	Punjab	1736.49	30	116.91	8	-	-
23	Rajasthan	6942.65	30	438.38	6	-	-
24	Tamil Nadu	-	-	-	-	-	-
25	Telangana	816.45	30	1426.02	29	554.53	13
26	Tripura	-	-	-	-	-	-
27	Uttar Pradesh	-	-	-	-	-	-
28	Uttarakhand	334.47	19	75.70	4	-	-
29	West Bengal	-	-	-	-	-	-

- Notes:** 1. SDF is availed by State Governments against the collateral of Consolidated Sinking Fund (CSF), Guarantee Redemption Fund (GRF) & Auction Treasury Bills (ATBs) balances and other investments in government securities.
2. WMA is advance by Reserve Bank of India to State Governments for meeting temporary cash mismatches.
3. OD is advanced to State Governments beyond their WMA limits.
4. Average amount availed is the total accommodation (SDF/WMA/OD) availed divided by number of days for which accommodation was extended during the month.
5. - : Nil.

Source: Reserve Bank of India.